

ITEM NO.13

REGISTRAR COURT. 2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 3649/2023

CHERIYAN T. THACHETTU

Petitioner(s)

VERSUS

LEELAMMA THOMAS & ORS.

Respondent(s)

WITH

SLP(C) No. 5636/2023 (XI-A)

Date : 02-01-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Sood, Adv.
Mr. P. S. Sudheer, AOR

Mr. Saswat Adhayapak, Adv.
Mr. Abid Ali Beeran P, AOR

For Respondent(s)

Mr. Himinder Lal, AOR

Mr. Saswat Adhayapak, Adv.
Mr. Abid Ali Beeran P, AOR

Mr. Bharat Sood, Adv.
Mr. P. S. Sudheer, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 3649/2023

Respondent nos.2 and 3 have already submitted that they would not be filing counter affidavit.

Four weeks time, is granted to respondent nos.1 and 4 to 7 to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(C) No. 5636/2023

Respondent nos.1 to 3 have already declined to file counter affidavit.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

pm